

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 714

TO BE ANSWERED ON JULY 21, 2022

NUMBER OF SLUMS

**NO. 714. SHRIMATI RITI PATHAK:
SHRI RAMESH CHANDER KAUSHIK:
SHRIMATI GEETA KORA:
SHRIMATI RAMA DEVI:
SHRI JUGAL KISHORE SHARMA:
SHRI DILESHWAR KAMAIT:
SHRIMATI POONAM MAHAJAN:
MS. LOCKET CHATTERJEE:
SHRI JYOTIRMAY SINGH MAHATO:
SHRIMATI NAVNEET RAVI RANA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people living in slums in the country, State-wise including West Bengal, Maharashtra and Parliamentary Constituency Amravati;**
- (b) the number of slums demolished during the last three years and the amount of rehabilitation compensation given, State and year-wise and the details in respect of Parliamentary Constituency Amravati;**
- (c) the details of the funds used for the construction of low cost houses during the last three years and the number of houses constructed so far, State and year-wise; and**
- (d) the amount of funds allocated, approved and released to Parliamentary Constituency Amravati for the construction of houses and the number of houses constructed during the last three years, State and year-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a): As per Census 2011, 6.54 crore people are living in slums in the country. The State-wise details of people living in slums including West Bengal and Maharashtra including Amravati are at Annexure-I.**

- (b): Land and colonization are State subjects. Therefore, schemes related to slums are implemented by State/ Union Territories (UTs). Data pertaining to number of slums demolished and amount of rehabilitation compensation released in the country is not maintained by this Ministry.**
- (c): The details of the fund used for the construction of low cost houses under Pradhan Mantri Awas Yojana (PMAY-U) during the last three years State-wise and year-wise and the number of houses constructed is at Annexure-II.**
- (d): The details of funds sanctioned and released to Parliamentary Constituency Amravati for the construction of houses during the last three years and the number of constructions is at Annexure- III.**

Annexure-I referred in reply to LS USQ No. 714 due for answer on 21.07.2022

State-wise details of people living in slums including West Bengal and Maharashtra as per Census of India 2011 Slum Population as per Census

States/ UTs	Slum Population as per Census 2011
Andhra Pradesh	1,01,86,934
Arunachal Pradesh	15,562
Assam	1,97,266
Bihar	12,37,682
Chhattisgarh	18,98,931
Goa	26,247
Gujarat	16,80,095
Haryana	16,62,305
Himachal Pradesh	61,312
Jammu & Kashmir	6,62,062
Jharkhand	3,72,999
Karnataka	32,91,434
Kerala	2,02,048
Madhya Pradesh	56,88,993
Maharashtra	1,18,48,423
Manipur	NS
Meghalaya	57,418
Mizoram	78,561
Nagaland	82,324
Odisha	15,60,303
Punjab	14,60,518
Rajasthan	20,68,000
Sikkim	31,378
Tamil Nadu	57,98,459
Tripura	1,39,780
Uttar Pradesh	62,39,965
Uttarakhand	4,87,741
West Bengal	64,18,594
A& N Islands	14,172
Chandigarh	95,135
D & N Haveli	NS
Daman & Diu	NS
Delhi	17,85,390
Lakshadweep	NS
Puducherry	1,44,573
All India*	6,54,94,604

Note: Estimate not presented as the number of sample slum is less than 10.

'NS' indicates slum not reported.

* Number of slums in small States/UTs is not available, however the total number of slums in the country as per NSSO surveys (58th & 69th) is 51,688 and 33,510 respectively.

Annexure-II referred in reply to LS USQ No. 714 due for answer on 21.07.2022

State/ UT-wise details of houses completed and Central Assistance released during each of the last three years (FY 2019-20 to 2021-22) under PMAY-U

S. No.	State/ UT	Houses Completed (Nos.)			Central Assistance Released (₹ in Crore)		
		2019-20	2020-21	2021-22	2019-20	2020-21	2021-22
1	A&N Islands	-	23	1	0.17	0.46	1.06
2	Andhra Pradesh	30,100	98,115	64,352	918.78	2,419.06	2,475.25
3	Arunachal Pradesh	385	1,222	556	21.31	8.57	27.70
4	Assam	3,953	10,245	15,663	494.46	125.57	180.48
5	Bihar	13,229	23,628	13,184	528.23	572.14	93.37
6	Chandigarh	363	406	144	8.24	9.18	3.45
7	Chhattisgarh	35,423	48,442	13,575	724.64	690.18	380.89
8	D&NH and D&D	1,483	1,811	1,127	35.90	45.57	26.06
9	Delhi	6,320	6,311	1,748	144.27	145.09	44.65
10	Goa	425	1,579	358	9.82	37.00	9.17
11	Gujarat	1,11,871	1,64,759	1,62,709	2,254.24	3,241.67	4,192.91
12	Haryana	10,644	19,008	7,074	247.72	290.17	172.77
13	Himachal Pradesh	1,268	1,877	1,681	29.96	32.81	46.49
14	J&K	1,877	3,643	3,758	99.78	131.54	43.67
15	Jharkhand	12,775	24,029	10,985	331.12	535.22	260.35
16	Karnataka	30,591	66,857	27,190	702.37	1,142.07	529.76
17	Kerala	24,314	22,863	8,398	265.94	173.63	371.92
18	Ladakh	28	41	132	-	0.43	4.46
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	50,505	1,09,151	61,757	1,044.94	2,411.97	1,977.88
21	Maharashtra	1,17,042	1,54,873	1,91,395	2,405.44	3,943.22	3,358.43
22	Manipur	647	1,580	430	65.09	99.94	0.13
23	Meghalaya	-	57	261	0.64	1.30	16.77
24	Mizoram	1,832	1,394	1,000	7.89	71.92	14.34
25	Nagaland	276	1,552	2,882	14.48	106.43	34.19
26	Odisha	15,413	25,939	10,199	320.96	386.57	328.49
27	Puducherry	919	2,193	1,041	51.08	37.11	16.67
28	Punjab	12,272	16,345	10,441	188.08	507.35	252.69
29	Rajasthan	28,425	43,074	32,104	600.89	789.30	995.61
30	Sikkim	18	97	33	0.38	1.57	1.35
31	Tamil Nadu	66,089	1,21,239	52,166	1,942.30	1,627.37	1,569.99
32	Telangana	39,144	88,615	23,474	384.76	777.17	297.90
33	Tripura	6,261	10,281	3,956	166.45	233.95	61.69
34	Uttar Pradesh	1,65,638	2,99,327	2,79,947	4,046.35	4,913.38	3,942.93
35	Uttarakhand	5,137	5,120	5,490	79.95	160.84	89.21
36	West Bengal	45,997	75,974	23,507	931.36	1,606.51	420.50
	Total	8,40,664	14,51,670	10,32,718	19,067.99	27,276.26	22,243.18

Annexure-III referred in reply to LS USQ No. 714 due for answer on 21.07.2022

Details of Central Assistance sanctioned and released along with houses sanctioned for construction and constructed during last three years in Amravati Parliament Constituency under PMAY-U

S. No.	City	Central Assistance Sanctioned (₹ in Crore)	Central Assistance Released (₹ in Crore)	Houses Sanctioned (Nos.)	Houses Constructed (Nos.)
1	Achalpur	15.84	5.37	1,018	283
2	Amravati	118.74	89.45	6,062	5,227
3	Anjangaon	7.65	6.54	472	73
4	Bhatukali	2.07	1.91	131	33
5	Chandurbazar	3.94	1.23	260	12
6	Chikhaldara	3.14	0.20	209	29
7	Daryapur Banosa	21.97	2.19	1,446	40
8	Dharni	1.61	1.00	100	20
9	Tivasa	10.64	0.82	705	11
Total		185.60	108.69	10,403	5,728